BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(60)/2012 - IC

IN THE MATTER OF:

Shri Pankaj Joshi H.No.-829, Gali No. 39 G Molarband Extn. Badarpur New Delhi- 110044

Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi

Respondent

NOTICE

Date of Notice: 19.06.2012

Present:

- 1. Shri Pankaj Joshi in person.
- Shri Nirmal Singh, Director & CIPO alongwith Shri Tilak Raj, UDC, Deptt. of Legal Affairs, Ministry of Law & Justice.

## **ORDER**

- 1. Shri Pankaj Joshi in his present appeal has alleged that information sought by him vide his application dated 23.04.2012 has not been furnished by the Department.
- The Departmental representative CPIO has informed that the application of Shri Pankaj Joshi has since been transferred to the Ministry of Labour & Employment vide letter NO. 20 (61)/2012-IC dated 02.05.2012 about which he has already been informed vide Department's letter NO. ibid dated 02.05.2012.

- 3. During the course of hearing, Shri Joshi has admitted that he has also received a letter from Ministry of Labour in this regard. However, he was not able to produce a copy thereof.
- 4. Shri Joshi was therefore, advised to contact Ministry of Labour to get the information sought by him as Ministry of Labour is the nodal Department on the subject of his application.
- 5. Therefore, the Appeal is disposed off.
- 6. File consigns to records.
- 7. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Aft, 2005.

(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

- 1. Shri Pankaj Joshi, H.No.-829, Gali No. 39 G, Molarband Extn. Badarpur, New Delhi-110044 (by Speed Post).
- 2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001
- 3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001
- 4. PPS to Law Secretary for information.